

Organic farming through KVKs

*295. SHRI SAMBHAJI SHAHU CHHATRAPATI: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the details of allocation of funds to Krishi Vikas Kendras (KVKs), State-wise;
- (b) whether there are any KVKs dedicated to organic farming, its effective implementation and marketing of organic farm produces; and
- (c) if so, the details thereof and status of such initiatives for organic farming through KVKs?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI RADHA MOHAN SINGH): (a) The state wise details of allocation of funds to Krishi Vigyan Kendras (KVKs) are given in the Statement (See below).

(b) and (c) The Indian Council of Agricultural Research (ICAR) has established a network of 645 KVKs with a mandate for technology assessment and demonstration for its application and capacity development. As part of their activities the KVKs impart training to the farmers in various agricultural activities including organic farming to update their knowledge and skills. Farmers are being trained for production of organic manures through vermicompost, green manure, bio-pesticides etc. Besides, the Sikkim State was declared officially as an Organic State where four KVKs namely, East Sikkim, West Sikkim, South Sikkim and North Sikkim are dedicated to organic farming. During the year 2015-16, KVKs have conducted 1150 frontline demonstrations on organic farming, 331 On-farm trials related to promotion of organic farming and 1927 training programmes benefitting 67952 farmers, farm women and rural youth.

In addition, KVKs are also involved in creating awareness among farmers to adopt organic farming practices for availing benefits of the Parampragat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) under National Mission for Sustainable Agriculture (NMSA) by which Government is promoting Organic farming in the country and provisions are made for financial assistance to farmers.

Statement*State-wise allocation of funds to Krishi Vigyan Kendras*

(₹ in lakh)

Sl. No	States	Allocation for 2016-17
1.	Andaman and Nicobar Islands	372.26
2.	Andhra Pradesh	2087.62
3.	Arunachal Pradesh	1819.66
4.	Assam	3106.12
5.	Bihar	3730.85
6.	Chhattisgarh	2610.35
7.	Delhi	120.60
8.	Goa	166.85
9.	Gujarat	2829.89
10.	Haryana	1938.42
11.	Himachal Pradesh	1414.99
12.	Jammu and Kashmir	2128.92
13.	Jharkhand	2089.17
14.	Karnataka	3195.34
15.	Kerala	1623.56
16.	Lakshadweep	38.80
17.	Madhya Pradesh	4698.43
18.	Maharashtra	4868.70
19.	Manipur	1316.55
20.	Meghalaya	548.72
21.	Mizoram	1089.49
22.	Nagaland	1284.09
23.	Odisha	3403.51
24.	Puducherry	229.71
25.	Punjab	2252.00
26.	Rajasthan	4238.54

Sl. No	States	Allocation for 2016-17
27.	Sikkim	444.50
28.	Tamil Nadu	3173.44
29.	Telangana	1633.40
30.	Tripura	387.30
31.	Uttar Pradesh	6716.20
32.	Uttarakhand	1487.84
33.	West Bengal	2119.93
	TOTAL	69165.75

Land required for dedicated freight corridor

*296. DR. KANWAR DEEP SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) the total land required for the Dedicated Freight Corridor (DFC) and how much of it has been acquired;

(b) the status of Sonnagar-Dankuni section;

(c) how much total compensation was required to be paid under DFC and how much of it has been paid; and

(d) the position regarding Khurja-Saharanpur section?

THE MINISTER OF RAILWAYS (SHRI SURESH PRABHU): (a) The total requirement of land for the Western and Eastern Dedicate Freight Corridor Projects has been assessed as 11765 hectare of which as on 30.6.2016, land acquisition compensation award under Railway Amendment Act 2008 has been completed for 10125 hectare.

(b) The Sonnagar-Dankuni Section of Eastern DFC is identified for implementation through Public Private Partnership (PPP) route in two phases - Dankuni-Gomoh and Gomoh-Sonnagar. Out of the total scope of 1177 Hectare, land acquisition award has been completed for 502 Hectare (as on 30.6.2016). Invitation of bids for the works scheduled in December 2016 is dependent on the progress achieved in land acquisition. The targeted period of completion is 5 (five) years from the date of appointment of concessionaire.

(c) Total compensation payable for both Eastern and Western DFCs is ₹ 8358 crore as on 30.06.2016 out of which ₹6782 crore has been paid so far.